

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/ 51 /2010

Date : 26-5-10

Consequent upon the revision of Pay and Pay Scales by the Principal Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur vide Order/Notification No. No.F.26(12)Nyay/2009 dated 03.05.2010, present Pay and Pay Scales of Rajasthan Judicial Service Officers (Entry Level) i.e. Rs.9000-250-10750-300-13150-350-14550 has now been revised as Rs.27700-770-33090-920-40450-1080-44770.

Therefore, in view of abovementioned revision of Pay, Rajasthan Judicial Service Officers who have been appointed after 01.01.2006 by various Government Orders viz. (1) No.F.19(1)Jud./2001 dt.04.02.2008, (2) No.F.19(1)Nyay/2005 Part dt.05.02.2008, (3) No.F.19(1)Nyay/2005 Part dt. 05.03.2008 and (4) No.F.19(1)Jud./2005/Pt. dt.31.12.2009, are hereby fixed at Rs.27700/- from the date of joining in the Pay Scale of Rs. 27700-770-33090-920-40450-1080-44770 :-

S.No.	Name of officer and place of posting	Date of joining
1.	SUNIL KUMAR GUPTA SPLJM (NI ACT CASES) COURT NO.3, JAIPUR CITY	10.03.08
2.	MOHAN LAL SONI CJ(JD)-JM, PALI	10.03.08
3.	VIKAS SINGH CHOUDHARY CJ(JD)-JM (WEST), AJMER	10.03.08
4.	DHEERAJ SHARMA ACJ(JD)-JM NO.1, BEAWAR (AJMER)	10.03.08
5.	RAVIKANT JINDAL CJ(JD)-JM, DHOLPUR	10.03.08
6.	NARENDRA SINGH RATHORE CJ(JD)-JM, SUJANGARH (CHURU)	10.03.08
7.	SHAKTI SINGH SHEKHAWAT CJ(JD)-JM, SRIMADHOPUR (SIKAR)	10.03.08
8.	LAXMIKANT VAISHNAV ACJ(JD)-JM, CHITTORGARH	10.03.08
9.	SANDEEP ANAND CJ(JD)-JM NO.2, ALWAR	10.03.08
10.	DR. MANOJ JOSHI ACJ(JD)-JM NO.6, JODHPUR	10.03.08
11.	RAM DEO SANDOO CJ(JD)-JM, REVDAR (SIROHI)	10.03.08
12.	SANTOSH AGRAWAL CJ(JD)-JM, TODABHIM (KARAULI)	10.03.08
13.	NEERAJ BHAMU ACJ(JD)-JM NO.4 (NORTH), KOTA	10.03.08
14.	ASEEM KULSHRESHTHA CJ(JD)-JM, RAJGARH (CHURU)	10.03.08
15.	BRIJESH KUMAR CJ(JD)-JM, BAMANWAS (SAWAI-MADHOPUR)	10.03.08

16.	MANISH KUMAR VAISHNAVA CJ(JD)-JM, BALI (PALI)	10.03.08
17.	SMT. RIDDHIMA CHOUDHARY ACJ(JD)-JM NO.2. BEAWAR (AJMER)	10.03.08
18.	AMIT KUMAR ACJ(JD)-JM NO.1. DHOLPUR	10.03.08
19.	SATYA PRAKASH SONI CJ(JD)-JM. SOJAT (PALI)	10.03.08
20.	MAHENDRA KUMAR AGRAWAL ACJ(JD)-JM NO.2. DHOLPUR	10.03.08
21.	SUNIL KUMAR OJHA CJ(JD)-JM. DEEG (BHARATPUR)	10.03.08
22.	MS. BEENA GUPTA CJ(JD)-JM, WEIR (BHARATPUR)	10.03.08
23.	YASHWANT BHARDWAJ CJ(JD)-JM (EAST). BHILWARA	10.03.08
24.	KULDEEP SHARMA CJ(JD)-JM. AKLERA (JHALAWAR)	10.03.08
25.	DR. SANJAY KUMAR GUPTA CJ(JD)-JM. SAMBIHAR (JAIPUR DISTRICT)	10.03.08
26.	VIKRAM SINGH BHATI CJ(JD)-JM, BARMER	10.03.08
27.	ABHISHEK PHUTELA	10.03.08 Resigned w.e.f.16.03.08 A.N. vide Govt. Order No.F(19)/26/Nyay/07 dt.15.03.08
28.	SANTOSH KUMAR CJ(JD)-JM, GANGANAGAR	10.03.08
29.	DEEPAK PARASHAR CJ(JD)-JM, NOHAR (HANUMANGARH)	10.03.08
30.	SHIV KUMAR ACJ(JD)-JM, HANUMANGARH	10.03.08
31.	PRAMOD KUMAR SHARMA ACJ(JD)-JM NO.2 (NORTH), KOTA	24.03.08
32.	AJAY KUMAR CJ(JD)-JM, PRATAPGARH	10.03.08
33.	ANURAG SHARMA	10.03.08 Resigned vide Govt. Order No.F.19(5)Nyay/08 dt.03.07.09
34.	SMT. SONALI PRASHANT SHARMA SPL JM (NI ACT CASES) COURT NO.2, JODHPUR	10.03.08
35.	PAWAN KUMAR KALLA ACJ(JD)-JM, BARAN	10.03.08
36.	DEEPAK KUMAR SONI CJ(JD)-JM, RAJAKHERA (DHOLPUR)	10.03.08
37.	SMT. ABHILASHA SHARMA CJ(JD)-JM (NORTH), UDAJPUR	10.03.08
38.	KUM. AMBIKA SONI CJ(JD)-JM, RAISINGHNAGAR (GANGANAGAR)	10.03.08
39.	KUM. POONAM SHARMA CJ(JD)-JM, JAIPUR DISTRICT	10.03.08
40.	ARVIND KUMAR JANGID CJ(JD)-JM, BEHROR (ALWAR)	10.03.08

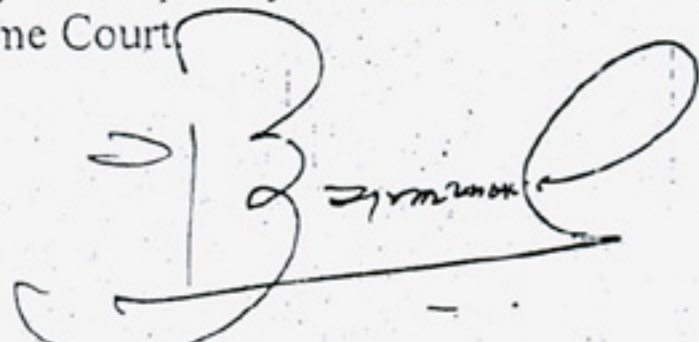
41.	MS. GIRIJA BHARDWAJ ACJ(JD)-JM, KARULI	10.03.08
42.	JAIPAL JANI ACJ(JD)-JM, BARMER	10.03.08
43.	RAJESH MEENA ACJ(JD)-JM NO.1 (NORTH), KOTA	10.03.08
44.	SMT. DAMAYANTI PUROHIT ACJ(JD)-JM NO.2, PALI	10.03.08
45.	SURENDRA CHOUDHARY SPL.JM (NI ACT CASES) COURT, BHILWARA	10.03.08
46.	MS. GEETA CHOUDHARY CJ(JD)-JM, JALORE	10.03.08
47.	MS. PALLAVI SHARMA SPL.JM (NI ACT CASES) COURT, KOTA	10.03.08
48.	LAXMAN RAM BISHNOI CJ(JD)-JM, SURATGARH (GANGANAGAR)	10.03.08
49.	ARUN GODARA SPL.JM (NI ACT CASES) COURT, BIKANER	10.03.08
50.	MAHENDER PRATAP BENIWAL CJ(JD)-JM, ANOOPGARH (GANGANAGAR)	10.03.08
51.	MAHENDER SINGH	10.03.08 Resigned vide Govt. Order No. F.19(44)Nyay/ 2007 dt.21.04.10
52.	JEETENDAR SANWARIA ACJ(JD)-JM NO.2, BIKANER	10.03.08
53.	MS. ANITA TAILOR CJ(JD)-JM, N. IBAHERA (CHITTORGARH)	10.03.08
54.	MS. ASHA CHOUDHARY SPL.JM (NI ACT CASES) COURT, GANGANAGAR	10.03.08
55.	SMT. KUMKUM ACJ(JD)-JM NO.3, BHARATPUR	10.03.08
56.	VIJAY SINGH MAHAWER CJ(JD)-JM, ABU ROAD (SIROHI)	10.03.08
57.	SITA RAM MEENA CJ(JD)-JM, KESHORAIPATAN (BUNDI)	10.03.08
58.	OM PRAKASH NAYAK SPL.JM (NI ACT CASES) COURT NO.2, JAIPUR CITY	10.03.08
59.	MS. SARITA MEENA ACJ(JD)-JM NO.20, JAIPUR CITY	10.03.08
60.	AKHILESH KALYAN CJ(JD)-JM, BEGUN (CHITTORGARH)	10.03.08
61.	ANKIT RAMAN CJ(JD)-JM, DUNGARPUR	10.03.08
62.	SANJAY KUMAR MEENA CJ(JD)-JM, JHALAWAR	10.03.08
63.	KAIDAR NATH CJ(JD)-JM, RAJSAMAND	10.03.08
64.	KUM. JAIMALA PANIGAR ACJ(JD)-JM NO.4, BHARATPUR	10.03.08
65.	DINESH KUMAR JALUTHRIYA ACJ(JD)-JM NO.1 (NORTH), UDAIPUR	10.03.08
66.	RAJESH KUMAR ACJ(JD)-JM NO.1 (SOUTH), UDAIPUR	10.03.08
67.	KAMAL LOHIA SPL.JM (NI ACT CASES) COURT NO.1, JODHPUR	10.03.08

68.	RAJ KUMAR CHOUHAN ACJ(JD)-JM NO.2 (SOUTH), UDAIPUR	10.03.08
69.	DHARM RAJ MEENA CJ(JD)-JM, SANGANER (JAIPUR DISTRICT)	10.03.08
70.	POORAN SINGH ACJ(JD)-JM NO.4, JAIPUR CITY	10.03.08
71.	KISHOR KUMAR TALEPA CJ(JD)-JM, RAMGANJMANDI (KOTA)	10.03.08
72.	BRAJENDRA RAWAT ACJ(JD)-JM NO.1, JAIPUR CITY	10.03.08
73.	PREM SINGH DHANWAL ACJ(JD)-JM NO.1, GANGANAGAR	10.03.08
74.	KUM. INDIRA BANERA ACJ(JD)-JM NO.2, GANGANAGAR	10.03.08
75.	MS. ANITA SINDAL ACJ(JD)-JM NO.5, JODHPUR	10.03.08
76.	MAHAWEER MAHAWAR CJ(JD)-JM, HINDAUN (KARAULI)	10.03.08
77.	MS. RASHMI ARYA CJ(JD)-JM, AJMER DISTRICT	10.03.08
78.	RAJENDRA SINGH JATAV ACJ(JD)-JM NO.1, BUNDI	10.03.08
79.	MANOJ MEENA ACJ(JD)-JM NO.5, JAIPUR DISTRICT	10.03.08
80.	NAVEEN MEENA CJ(JD)-JM, BAYANA (BHARATPUR)	10.03.08
81.	SUMARATH LAL MEENA CJ(JD)-JM, BARAN	10.03.08
82.	MS. SAROJ MEENA ACJ(JD)-JM NO.18, JAIPUR CITY	10.03.08
83.	HEMRAJ CJ(JD)-JM, CHITTORGARH	10.03.08
84.	MS. RITU MEENA ACJ(JD)-JM NO.4 (SOUTH), KOTA	10.03.08
85.	BHARAT BHUSHAN SHARMA ACJ(JD)-JM NO.1, HINDAUN (KARAULI)	10.03.08
86.	LILADHAR SWAMI CJ(JD)-JM, JODHPUR CITY	10.03.08
87.	RAKESH RAMAWAT UNDER TRAINING AT RAJASTHAN STATE JUDICIAL ACADEMY, JODHPUR	16.01.10

Remarks :- 1. Arrears of salary due to fixation in the revised new Pay and Pay Scale of the officer w.e.f. the date of joining in RJS shall be paid in cash.

2. Pay in new (revised) Pay and Pay Scale has been fixed as above in accordance with the provisions/instructions contained in Order No.F.26(12)Nyay/2009 dated 03.05.2010 issued by the Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur. This Order bears concurrence of the Finance Department i.e. I.D. No.101001592 dated 03.05.2010.

3. An undertaking has been obtained from the officer to refund overpayment, if any which may subsequently be found due to final decision of Hon'ble Supreme Court.



REGISTRAR GENERAL